

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 214/2024 (WZ)  
EARLIAR ORIGINAL APPLICATION NO 1231/2024 (PB)**

**IN THE MATTER OF: -**

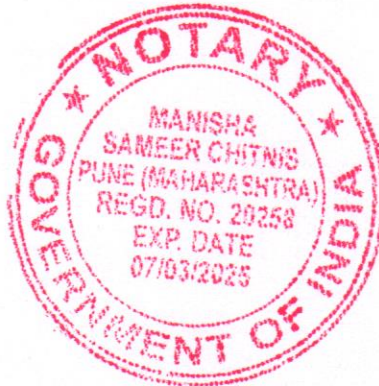
**NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN MULA RIVER RAISES ALARM" APPEARING IN THE HINDUSTAN TIMES DATED 23.09.2024.**

**INDEX**

S. no.	Particulars	Page no.
1.	<b>Reply</b> on Behalf of Respondent No. 3, i.e. Central Pollution Control Board	
2.	<b>Affidavit</b> on Behalf of Respondent No. 3, i.e. Central Pollution Control Board	
4.	<b>Annexure-R3-I:-</b> Copy of the letters dtd.12/11/2024 addressed to Pune Municipal Corporation (PMC), Maharashtra Pollution Control Board (MPCB) and District Magistrate- Pune w.r.t. Action Taken Report (ATR).	

Place: Pune

Date: 28/11/2024



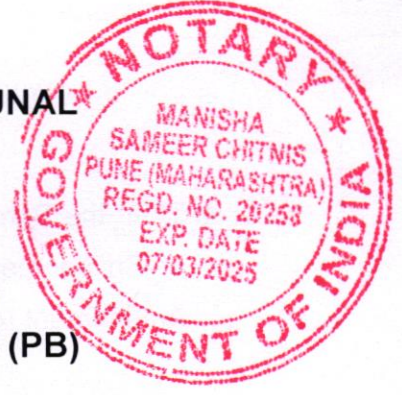
*Pratik D. Bharne*  
(Pratik D. Bharne)

**Regional Director**

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 214/2024 (WZ)  
EARLIAR ORIGINAL APPLICATION NO 1231/2024 (PB)



IN THE MATTER OF: -

NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN MULA RIVER RAISES ALARM" APPEARING IN THE HINDUSTAN TIMES DATED 23.09.2024.

REPLY ON BEHALF OF RESPONDENT NO. 3,  
CENTRAL POLLUTION CONTROL BOARD(CPCB)

1. That, Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble Tribunal"), Principal Bench (PB), New Delhi vide order dated 15/10/2024 has implead Central Pollution Control Board (hereinafter referred to as CPCB) as Respondent No. 3 in the matter of OA No. 214/2024/WZ, earlier OA No. 1231/2024/PB, and sought the response/ reply of CPCB in the instant matter. Thereby, the reply is made in this instant Original Application (hereinafter referred as OA) in succeeding paragraphs.
2. That, CPCB is a Statutory Board constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act 1974, The Air (Prevention and Control of Pollution) Act 1981, and The Environment (Protection) Act, 1986.
3. That, CPCB in coordination with State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs), including the Maharashtra Pollution Control Board (hereinafter referred to as MPCB), has established a National Water Quality Monitoring Programme (NWMP) wherein 645 rivers are monitored at 2155 locations. Under the Programme, MPCB is monitoring water quality of river Mula at two locations on monthly basis. The locations are at Aundh Bridge, Village- Aundhgaon, Pune and at Harrison Bridge Near Mula-Pawana Sangam, Pune.

4. That, the Primary Water Quality Criteria for Bathing Waters was notified by Ministry of Environment, Forest and Climate Change under the Environment (Protection) Amendment Rules, 2000 vide GSR 742(E), dated 29.09.2000.
5. That, the water quality data for the year 2023 monitored by MPCB indicates that both locations monitored were not meeting the Primary Water Quality Criteria for Bathing Waters with respect to the parameters of Dissolved Oxygen (DO) and Biochemical Oxygen Demand (BOD). Location wise water quality data for the year 2023 is tabulated below.

WATER QUALITY DATA OF RIVER MULA MONITORED UNDER NWMP-2023												
S N	Monitoring Location	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100 mL)		Fecal Streptococci (MPN/100mL)		Compliance Status
		Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986		>5 mg/L		6.5-8.5		< 3 mg/L		< 2500 MPN/100ML		< 500 MPN/100ML		
1	River Mula At Aundh Bridge, Village- Aundhgaon, Taluka- Haweli, Pune.	4.3	5.4	7.0	7.9	5.2	16.0	10	195	4	30	Non-Complying
2	River Mula At Harrison Bridge Near Mula-Pawana Sangam, Village- Bopodi, Taluka- Haweli, Pune.	3.4	5.1	7.0	8.1	5.4	25.0	14	225	7	45	Non-Complying

6. That, CPCB identifies Polluted River Stretches (PRS) based on the water quality data of rivers. For identification of PRS, locations/ stretches of rivers not meeting with the Primary Water Quality criterion of Biochemical Oxygen Demand (BOD) parameter (indicator of organic pollution) for outdoor bathing is considered. BOD concentration exceeding 3 mg/l is identified as polluted stretches. Further, the PRS



are also classified under Priority Class-I through Class-V with Priority-I being most polluted with BOD value of more than 30 mg/l and Priority-V least polluted with BOD ranging between 3 – 6 mg/l.

7. That, in year 2018, CPCB identified 351 polluted river stretches (PRS) in the country based on water quality data of year 2016 and 2017. Out of these, 53 PRS have been identified in Maharashtra State under Priority I (9), Priority II (6), Priority III (14), Priority IV (10) & Priority V (14). Polluted stretch of River Mula was identified from Aundhgaon to Bopodi under Priority Class I (BOD is >30 mg/L).

8. That, for rejuvenation of PRS identified in the year 2018 including the aforesaid PRS on River Mula, comprehensive Action Plan has been prepared by River Rejuvenation Committee (RRC) constituted by the respective State Government/ UT Administration, under the overall supervision and coordination of Principal Secretary, Environment of the concerned State /Union Territory for bringing all the polluted river stretches identified by CPCB fit for bathing purposes.

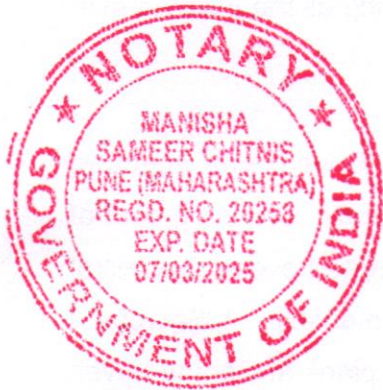
9. That, the Action Plan is being implemented by all State/ UT Government agencies including Maharashtra State Government agencies. Presently, the progress of implementation of Action Plan is reviewed by the RRC at State Level; the Central Monitoring Committee (CMC), constituted under the Chairmanship of Secretary, Ministry of Jal Shakti, is reviewing the progress of the action plans at Central Level. So far, CMC has conducted 19 meetings with States/ UTs to review the progress on execution of Action Plans for rejuvenation of polluted river stretches and the last meeting was held on 30.09.2024.

10. That, in year 2022, based on water quality data of year 2019 and 2021, 311 polluted river stretches (PRS) were identified across the country. Of these, 55 PRS have been identified in Maharashtra State in Priority I (4), Priority II (5), Priority III (18), Priority IV (17) & Priority V (11). Polluted stretch of River Mula was identified from Aundhgaon to Bopodi under Priority Class II (BOD is 20 - 30 mg/L).

11. That, it is humbly submitted that CPCB has pursued the said matter with Pune Municipal Corporation (PMC), Maharashtra Pollution Control Board (herein after

referred as MPCB) and District Magistrate- Pune vide letters dated 12/11/2024 to obtain Action Taken Report (ATR) if any; regarding "Dead fish found floating in Mula River. However, reply from the said agencies in this regard is awaited. Copies of the aforesaid letters addressed to the said agencies dated 12/11/2024 are given at **Annexure R3-I.**

12. That, an Affidavit in support of this reply is being filed herewith.
13. That, in light of the above submissions, this Answering Respondent No. 3 i.e. CPCB shall abide by any order(s) or direction(s) passed by this Hon'ble High Tribunal in the present Original Application.



*Pratik D. Bharne*  
(Pratik D. Bharne)

(Scientist 'E' & Regional Director)  
(Central Pollution Control Board)

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



**Noted & Registered**  
**At. Sr. No. 1014/2024.**

**BEFORE ME**

*Manisha Sameer Chitnis*

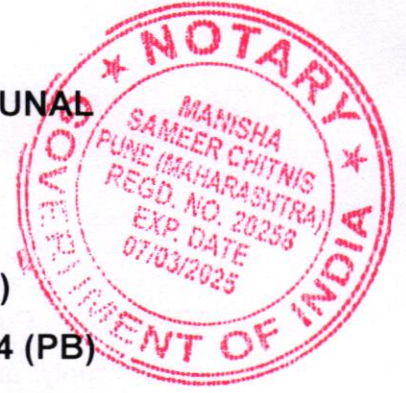
**MANISHA SAMEER CHITNIS**  
**NOTARY**  
**GOVERNMENT OF INDIA**

**28 NOV 2024**



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 214/2024 (WZ)  
EARLIAR ORIGINAL APPLICATION NO 1231/2024 (PB)



IN THE MATTER OF: -

NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN MULA RIVER RAISES ALARM" APPEARING IN THE HINDUSTAN TIMES DATED 23.09.2024.

AFFIDAVIT

I, Pratik D. Bharne, working as Scientist 'E' & Regional Director in Central Pollution Control Board, Regional Directorate, Survey No. 110, Hirabai Dhankude Multipurpose Hall, Baner Road, Baner, Pune, do hereby solemnly affirm, declare on oath and state as under:

1. That the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the contents there of are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

*Pratik D. Bharne*

DEPONENT

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे सं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - ४११०४५  
Sr. No: 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

**VERIFICATION**

Verified at Pune on this day <sup>28<sup>th</sup></sup> of November 2024 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

*Pratish*

**DEPONENT – Respondent No. 3**

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

**COUNSEL for Respondent No. 3**



**Noted & Registered**  
At. Sr. No. 1015/2024

**BEFORE ME**

*Manisha*

**MANISHA SAMEER CHITNIS**  
NOTARY  
GOVERNMENT OF INDIA

**28 NOV 2024**





27

Annexure-R3-I

# केंद्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परीवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST &amp; CLIMATE CHANGE, GOVT. OF INDIA)

दिनांक: 12/11/2024

फाइल संख्या: सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ 308

सेवा में

नगर आयुक्त,  
पुणे नगर निगम,  
शिवाजी नगर, पुणे - 411005

विषय: माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से"- तत्संबंधी

महोदय,

इसमें माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से" मामले का संदर्भ है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियों के मिलने से संबंधित है, जिसके बारे में माना जाता है कि यह नदी में अनुपचारित घरेलू और औद्योगिक अपशिष्टों को छोड़े जाने के कारण हुआ है। कथित तौर पर इस संदूषण के कारण घुलित ऑक्सीजन के स्तर में कमी आ रही है, जिससे मछलियाँ दम तोड़ रही हैं और मर रही हैं।

एनजीटी की प्रधान पीठ ने आदेश दिनांक. 15.10.2024 द्वारा उक्त स्वतः संज्ञान मामले में पुणे नगर निगम, महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भारत के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, जिला मजिस्ट्रेट-पुणे को अपना जवाब दाखिल करने के लिए प्रतिवादी के रूप में शामिल किया गया। एवं मूल आवेदन (ओए) को उचित आगे की कार्रवाई के लिए पश्चिमी बेंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 15.10.2024 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) प्रदान करें। मामला 29.11.2024 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,

(प्रतीक दि. भरणे)

क्षेत्रीय निदेशक



28

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परीवर्तन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/ १०४

Date: 12/11/2024

To

Municipal Commissioner,  
Pune Municipal Corporation,  
Shivaji nagar, Pune – 411005.

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors."– reg.

Sir,

This has reference to the Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river. This contamination is reportedly leading to a decrease in dissolved oxygen levels, suffocating and killing the fish.

The NGT Principal Bench vide order dtd. 15.10.2024 in the said Suo Motu matter, impleaded the Pune Municipal Corporation, Maharashtra Pollution Control Board, Central Pollution Control Board, Ministry of Environment, Forest and Climate Change of India, District Magistrate-Pune as respondent to file their response. The Original Application (OA) is transferred to the Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dtd. 15.10.2024 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 29.11.2024.

Yours Faithfully,

Encl.: As above

  
(PRATIK D. BHARNE)  
Regional Director



29

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/ 909

Date: 12/11/2024

To

The Member Secretary,  
Maharashtra Pollution Control Board,  
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,  
Sion (E), Mumbai-400 022

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors."- reg.

Sir,


This has reference to the Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river. This contamination is reportedly leading to a decrease in dissolved oxygen levels, suffocating and killing the fish.

The NGT Principal Bench vide order dtd. 15.10.2024 in the said Suo Motu matter, impleaded the Pune Municipal Corporation, Maharashtra Pollution Control Board, Central Pollution Control Board, Ministry of Environment, Forest and Climate Change of India, District Magistrate-Pune as respondent to file their response. The Original Application (OA) is transferred to the Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dtd. 15.10.2024 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 29.11.2024.

Encl.: As above

Yours Faithfully,

  
(PRATIK D. BHARNE)  
Regional Director

Copy to:-

1. Regional Officer,  
Maharashtra Pollution Control Board,  
OG Center, 3rd floor, Mumbai Pune Road,  
Wakdewadi, Pune - 411003.

  
(PRATIK D. BHARNE)  
Regional Director

क्षेत्रीय निदेशालय : सर्वे संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030



30

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ १०१

दिनांक: 12/11/2024

सेवा में

सदस्य सचिव,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल, विपरीत। पीवीआर थिएटर,  
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से"- तत्संबंधी

महोदय,

इसमें माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से" मामले का संदर्भ है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियों के मिलने से संबंधित है, जिसके बारे में माना जाता है कि यह नदी में अनुपचारित घरेलू और औद्योगिक अपशिष्टों को छोड़े जाने के कारण हुआ है। कथित तौर पर इस संदूषण के कारण घुलित ऑक्सीजन के स्तर में कमी आ रही है, जिससे मछलियाँ दम तोड़ रही हैं और मर रही हैं।

एनजीटी की प्रधान पीठ ने आदेश दिनांक. 15.10.2024 द्वारा उक्त स्वतः संज्ञान मामले में पुणे नगर निगम, महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भारत के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, जिला मजिस्ट्रेट-पुणे को अपना जवाब दाखिल करने के लिए प्रतिवादी के रूप में शामिल किया गया। एवं मूल आवेदन (ओए) को उचित आगे की कार्रवाई के लिए पश्चिमी बेंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 15.10.2024 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) प्रदान करें। मामला 29.11.2024 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,

प्रति - क्षेत्रीय अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
जोग सेंटर, तीसरी मंजिल, मुंबई पुणे रोड,  
वाकडेवाडी, पुणे - 411003

(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक



# 31

## केंद्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ ५१०

दिनांक: 12/11/2024

सेवा में

सदस्य सचिव,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल, विपरीत। पीवीआर थिएटर,  
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से"- तत्संबंधी

महोदय,

इसमें माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में पहले ओ.ए. संख्या 1231/2024 (पीबी) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम अपने आयुक्त द्वारा एवं अन्य के माध्यम से" मामले का संदर्भ है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियों के मिलने से संबंधित है, जिसके बारे में माना जाता है कि यह नदी में अनुपचारित घरेलू और औद्योगिक अपशिष्टों को छोड़े जाने के कारण हुआ है। कथित तौर पर इस संदूषण के कारण घुलित ऑक्सीजन के स्तर में कमी आ रही है, जिससे मछलियाँ दम तोड़ रही हैं और मर रही हैं।

एनजीटी की प्रधान पीठ ने आदेश दिनांक. 15.10.2024 द्वारा उक्त स्वतः संज्ञान मामले में पुणे नगर निगम, महाराष्ट्र प्रदूषण नियंत्रण बोर्ड, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भारत के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, जिला मजिस्ट्रेट-पुणे को अपना जवाब दाखिल करने के लिए प्रतिवादी के रूप में शामिल किया गया। एवं मूल आवेदन (ओए) को उचित आगे की कार्रवाई के लिए पश्चिमी बेंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 15.10.2024 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) प्रदान करें। मामला 29.11.2024 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,

प्रति - क्षेत्रीय अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
जोग सेंटर, तीसरी मंजिल, मुंबई पुणे रोड,  
वाकडेवाडी, पुणे - 411003

(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

क्षेत्रीय निदेशालय : सर्वेक्षण संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030



32

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/ 910

Date: 12/11/2024

To

The Member Secretary,  
Maharashtra Pollution Control Board,  
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,  
Sion (E), Mumbai-400 022

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors."- reg.

Sir,


This has reference to the Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in Earlier O.A. No. 1231 of 2024 (PB) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river. This contamination is reportedly leading to a decrease in dissolved oxygen levels, suffocating and killing the fish.

The NGT Principal Bench vide order dtd. 15.10.2024 in the said Suo Motu matter, impleaded the Pune Municipal Corporation, Maharashtra Pollution Control Board, Central Pollution Control Board, Ministry of Environment, Forest and Climate Change of India, District Magistrate-Pune as respondent to file their response. The Original Application (OA) is transferred to the Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dtd. 15.10.2024 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 29.11.2024.

Yours Faithfully,

Encl.: As above

  
(PRATIK D. BHARNE)  
Regional Director

Copy to: -

1. Regional Officer,  
Maharashtra Pollution Control Board,  
OG Center, 3rd floor, Mumbai Pune Road,  
Wakdewadi, Pune - 411003.

  
(PRATIK D. BHARNE)  
Regional Director

क्षेत्रीय निदेशालय : सर्वोच्च संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030